

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6264  
ANSWERED ON:06.05.2013  
DEFENCE PROCUREMENTS  
Patil Shri A.T. Nana

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the specification of purchase are changed after receipt of tenders for certain defence upgradation projects from 2005 to till date;
- (b) if so, the details thereof along with the reasons therefor, project-wise; and
- (c) the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Madam, Capital acquisitions for modernization of Armed Forces are carried out as per the Defence Procurement Procedure (DPP). Once a Request for Proposal (RFP) is issued, the DPP does not permit changes to be carried out in the specifications of the Services Qualitative Requirement (SQRs).